

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008 (Pt.)/ 363 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Deputy Registrar(Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 20 January, 2021.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) 07/2013/93-94 Dated 18.01.2021.

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh has been granted casual leave for two days on 15.01.2021 and 16.01.2021 along with station leave permission from the evening of 13.01.2021 to 17.01.2021.

Yours faithfully,

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-sd-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/364-1A, dated 20.1.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)